

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 110/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: M/s. Jasvantlal Chhotalal & Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	HEMANI SETHI	Advocate	

ORDER

CSP No. 105/230-232/NCLT/MB/MAH/2017

CSP No. 106/230-232/NCLT/MB/MAH/2017

CSP No. 107/230-232/NCLT/MB/MAH/2017

CSP No. 108/230-232/NCLT/MB/MAH/2017

CSP No. 109/230-232/NCLT/MB/MAH/2017

CSP No. 110/230-232/NCLT/MB/MAH/2017

Petition admitted.

M/s. V. S. Gokhale is appointed as Chartered Accountant with
remuneration of Rs. 25,000/- each to assist OL Mumbai. List this matter for
hearing on 22.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)